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LAW DEPARTMENT

CORRIGENDUM

The 6th July, 2023

S.R.O. No.442/2023— The Law Department Notification No.11732/L, dated the 27th June,2023, relating to amendment of the Odisha District and Sub-ordinate Courts' Non Judicial Staff Services (Method of Recruitment and Conditions of Service) Amendment rules,2023, in Form-'A' of page -3 , the sentence "Self attested passport size photograph" at Sl. No.1 "is deleted and inserted in a box, which is created in the top of the right side of Form-'A' and the Sl. No. 1 would be continued from the "Name of the Candidate"

All other conditions remain unchanged.

[No.12154—VJ-99/2023/L.]

By Order of the Governor

DHANESWAR MALLICK

Principal Secretary to Government (I/c).